

NATIONAL COMPANY LAW TRIBUNAL,
MUMBAI BENCH
COURT- V

11) IA/3359/2022
C.P. (IB)/592(MB)2021

CORAM:

SMT. ANURADHA SANJAY BHATIA
Member (Technical)

SHRI H. V. SUBBA RAO
Member (Judicial)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **15.11.2022**

NAME OF THE PARTIES: Good Value Financial Services
Private Limited
VS
Bachubhai Dharamshi Arethiya
alias Patel

UNDER SECTION 95 (1) OF THE INSOLVENCY AND BANKRUPTCY CODE,
2016

ORDER

Ms. Pooja Kane, Advocate appearing for the Respondent is present through virtual hearing. Counsel appearing for the Petitioner sought oral permission of this Bench to withdraw the above petition as the matter has been settled between the parties and the parties are desirous of withdrawing the above matter.

In view of the above, IA 3359/2022 is **allowed** and CP 592/2021 is **disposed of** as withdrawn.

SD/-

ANURADHA SANJAY BHATIA
Member (Technical)

SD/-

H. V. SUBBA RAO
Member (Judicial)

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